

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL Nos. 277,278 of 2014  
Appeal Nos .65,66,56 of 2015**

**Dated: 1<sup>st</sup> October, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**APPEAL NO. 277, 278 OF 2014**

**In the matter of:-**

**Chhattisgarh State Power Distribution Co. Ltd. ....Appellant (s)  
Versus  
Chhattisgarh State Electricity Regulatory Commission & Ors.  
.... Respondent (s)**

Counsel for the Appellant(s) : Mr. Gopal Choudary  
Counsel for the Respondent(s) : Mr. Tushar Nagar &  
Mr. Meghna Aggarwal for R-2  
Mr. C.K. Rai &  
Mr. Paramhans for R.1  
Ms. Suparna Srivastava  
Ms. Anushka Arora for R-3  
(in Appeal No. 278 of 2014)

**APPEAL NO. 65, 66, 56 OF 2015**

**In the matter of:-**

**Chhattisgarh State Power Distribution Co. Ltd. .... Appellant (s)  
Versus  
Chhattisgarh State Electricity Regulatory Commission & Anr.  
.... Respondent (s)**

Counsel for the Appellant(s) : Mr. Gopal Choudary

Counsel for the Respondent(s) : Mr. Anshu Mahajan  
Mr. Rahul Singh for R.2  
  
Mr. C.K. Rai &  
Mr. Paramhans for R.1

**ORDER**

Pleadings are complete.

List these matters for hearing on 17.11.2015.

**(I.J. Kapoor)**  
**Technical Member**  
ts/vg

**(Justice Ranjana P. Desai)**  
**Chairperson**